



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07th July, 2022

NOTICE

Please take notice that the following matters adjourned on 07.07.2022 and the next date of Hearing is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 676 of 2021	Sudhir Kumar Goel Vs. Shashi Oils and Fats Pvt. Ltd. & Ors. With	07.07.2022	25.07.2022
2.	Comp. App. (AT) (Ins) No. 99 of 2022	Sudhir Kumar Goel & Anr. Vs. Chanchal Dua & Ors.	07.07.2022	25.07.2022
3.	Comp. App. (AT) (Ins) No. 816 of 2021	Josephluis Dsouza Vs. Interocean Fincap Services Pvt. Ltd.	07.07.2022	26.07.2022
4.	Comp. App. (AT) (Ins) No. 871-872 of 2021	Jawahar Lal Mahender Kumar Lalwani Vs. CSII India Pvt. Ltd. & Anr.	07.07.2022	28.07.2022
5.	Comp. App. (AT) No. 56 of 2022	Pradip Banik & Anr. Vs. Ajit Banik & Ors.	07.07.2022	28.07.2022

6.	I.A. No. 1502 of 2021 in Comp. App. (AT) (Ins) No. 201 of 2021	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V. Omni Projects (India) Ltd. & Anr. With	07.07.2022	02.08.2022
7.	Comp. App. (AT) (Ins) No. 266 of 2021	Nandish Patel Vs. Parthiv Parikh, Resolution Professional & Ors.	07.07.2022	02.08.2022
8.	Comp. App. (AT) (Ins) No. 381 of 2021	Basant Kumar Vs. SVS Cleanroom and Engineering System OPC Pvt. Ltd. & Anr.	07.07.2022	01.08.2022
9.	Comp. App. (AT) (Ins) No. 582 of 2021	Tiger Logistics (India) Ltd. Vs. Jaguar Overseas Ltd.	07.07.2022	02.08.2022
10.	Comp. App. (AT) (Ins) No. 95 of 2021 (PH)	Tridhaatu Kirti Developers LLP Vs. Arihant Nenawati & Ors.	07.07.2022	18.07.2022

By order of Hon'ble Chairperson

-Sd/-

Registrar